**Annexure-7**

**Name of the corporate debtor: Alpine Realtech Private Limited; Date of commencement of CIRP 12/03/2019 ; List of creditors as on: 30/11/2024**

**List of operational creditors (Government dues)**

**(Amount in₹)**

| Sl. No. | Details of claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC, if applicable | | | | | |
| 1 | Mukesh Chandra Pandey, Deputy Commissioner, Commercial Tax | | | 16,71,57,558 | 16,71,57,558 | Unsecured | No | NA | - | - | - | - | Provisionally Verified |
| 2 | UPSIDC | | | 16,08,28,542 | 16,08,28,542 | Unsecured | No | NA | - | - | - | - | Provisionally Verified |
| | | | | | | | | | | | | | |
| | | | | **32,79,86,100** | **32,79,86,100** | | | | | | | | |
| | | | | | | | | | | | | | |